

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1738

ANSWERED ON:16.08.2013

COMMITTEES ON DEATH OF CHILDREN

Muttemwar Shri Vilas Baburao;Pandurang Shri Munde Gopinathrao

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether the Committees constituted to investigate the matter of death of a number of children in three Government hospitals in Delhi allegedly due to conduct of clinical trials of drugs on them have since submitted their reports;

(b) if so, the details of the findings thereof; and

(c) the action taken/proposed by the Government thereon?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (c): Yes. As per the report of these committees, the trials at these hospitals were conducted on children after taking the consent of their guardians/ parents. However, in case of Safdarjung Hospital, a few flaws were noted in getting their informed consent. Various legal and regulatory steps have been taken to streamline the conduct of such clinical trials.